

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015
CA No.

CORAM:

Present:

SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.

V/s.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Adv. Rahul Chitnis
i/b Adv. Vidya Nair
for Resp No. 5

Advocate

Vidya Nair

2. Anshul Bhatt
for Res. No 1 to 4

PCS

Anshul Bhatt

3] MR. Rahul Naichania Sr. Counsel
MR. Phiroze Colabawalla Counsel
MR. Pathamesh Kamat Counsel
i/b
MR. Anshul Bhatt PCS

Rahul Naichania

4.) MR. VIVEK KOHLI
MS. ANUBHA SINGH

Advocate
for
petitioners

Anubha Singh

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ORDER

T.C.P. No. 44/397-398/CLB/MB/MAH/2015

The arguments of both the sides have heard and concluded.
Matter reserved for Orders.

Sd/-

**B.S.V. PRAKASH KUMAR
MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY
MEMBER (TECHNICAL).**